

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

26

T.C.P No. 80/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Smt. Saroj Lokhande
V/s.
M/s. Nigo's Properties Limited & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Dr S. K. Jain	Pec for Recd 18/7/17 17420	
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ORDER

TCP No. 80/397-398/NCLT/MB/MAH/2014

At request of the Counsel, list this matter on 04.09.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)